

ITEM NO.114

COURT NO.9

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9739-9740/2011

NISAR AHMAD & ORS.

Appellant(s)

VERSUS

SAMI ULLAH (DEAD) THROUGH LRS. & ANR.

Respondent(s)

(IA No. 80783/2023 - APPLICATION FOR SUBSTITUTION
IA No. 16933/2021 - EXEMPTION FROM FILING O.T.
IA No. 74646/2019 - EXEMPTION FROM FILING O.T.
IA No. 74644/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

CONMT.PET.(C) No. 194/2022 in C.A. No. 9739-9740/2011 (III-A)
(FOR ADMISSION and IA No.53728/2022-EXEMPTION FROM FILING O.T.
IA No. 53728/2022 - EXEMPTION FROM FILING O.T.)

Date : 02-11-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s) Mr. Syed Mehdi Imam, AOR
Mr. Aftab Ali Khan, AOR

For Respondent(s) Mr. Syed Mehdi Imam, AOR

Mr. S.S. Chauhan, Adv.
Ms. Shamama Anis, Adv.
Mr. Atif Suhrawardy, Adv.
Mr. Pankaj Kumar, Adv.
Ms. Yogya Sharma, Adv.
Mr. Sharad Chauhan, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 18.01.2024.

(POOJA SHARMA)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)